

[श्री जार्ज फरनेन्डीज]

साम्यवादी पार्टी को या किसी और को भेजने पर सरकार कोई लगाम लगाने का प्रयास करेगी ?

SHRI Y. B. CHAVAN : It is very difficult to stop communication in the country itself. Of course, what the Chinese Embassy communicates and how it communicates with its own government, it is a different matter altogether. I do not think we can control that either. About this telegram, it has been published in their own newspaper.

श्री मधु लिमये (मुंगेर) : क्या प्रधान मंत्री या विदेश मंत्री पब्लिक भूमि के बारे में कुछ कहेंगे ?

श्री जार्ज फरनेन्डीज : विज्ञापन के बारे में कुछ खुलासा होना चाहिये। श्री नम्बूदरीपाद ने कुछ खुलासा किया, कुछ आप भी कीजिये।

SHRI Y. B. CHAVAN : Possibly, if you give notice of a question, I will come prepared with all facts and figures.

MR. SPEAKER : The question is very pertinent and very important also. But it is on a different subject. This Calling Attention relates to the telegram.

श्री मधु लिमये : विज्ञापन के बारे में भी हम लोगों ने कहा है।

MR. SPEAKER : The telegram has been sent. It has not been denied by the government. The contents of the telegram have also been read.

SHRI ATAL BEHARI VAJPAYEE : What action has been taken ?

MR. SPEAKER : I have no objection to that being discussed separately. Then questions were asked about our attitude on the questions of Rumania and Tibet. Now, all of them cannot be discussed on a Calling Attention which is about a telegram. You can take some other opportunity for raising that very relevant

and important matter ; but not on this occasion.

श्री जार्ज फरनेन्डीज : आप इस पर एक ध्यान आकर्षण प्रस्ताव स्वीकार कीजिये। हम रोज पेश कर रहे हैं ?

SHRI RANGA (Srikakulam) : What about the remarks made by the Chief Minister of Kerala ? Certainly, that is very-relevant and the Home Minister can make the position clear.

MR. SPEAKER : That is a different matter.

श्री मधु लिमये : बेरी कमिशन के बारे में मैंने सवाल पूछा था। उसके बारे में वचन दिया गया था कि सदन को जानकारी दी जाएगी। राजस्थान में आग लगने का खतरा उत्पन्न हो गया है। आपने . . . . .

MR. SPEAKER : I have disallowed it. Nothing will be taken down.

SHRI MADHU LIMAYE : \*\*

MR. SPEAKER : It shall not be answered Shri Dhillon.

#### COMMITTEE ON PUBLIC UNDERTAKINGS

##### Twenty-Seventh Report

SHRI G. S. DHILLON (Taran Taran) : Sir, I beg to present the Twenty-seventh Report of the Committee on Public Undertakings on Hindustan Cables Limited, [Paras in Section II of Audit Report (Commerical) 1968].

#### PUBLIC ACCOUNTS COMMITTEE

##### Fifty-fourth Report

SHRI M. R. MASANI (Rajkot) : Sir, I beg to present the Fifty-fourth Report of

the Public Accounts Committee on Appropriation Accounts (Civil), 1966-67 and Audit Report (Civil), 1968 relating to the Ministry of Petroleum and Chemicals and Mines and Metals (Department of Mines and Metals).

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**COMMITTEE ON ABSENCE OF MEMBERS FROM SITTINGS OF THE HOUSE**

**Ninth Report**

**SHRI RANDHIR SINGH (Rohtak) :** Sir, I beg to present the Ninth Report of the the Committee on Absence of Members from the Sittings of the House.

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**DEMANDS\* FOR SUPPLEMENTARY GRANTS (RAILWAYS) 1968-69**

**MR. SPEAKER :** The House will now proceed with the Supplementary Demands for Grants (Railways) for 1968-69.

**SHRI NAMBIAR (Tirucherappalli) :** I beg to move :

"That the demand for a Supplementary Grant of a sum not exceeding Rs. 1,80,05,000 in respect of Working Expenses—Administration be reduced by Rs. 100/-."

[Question of granting adequate D. A. proportionate to the increase in cost of living (1).]

"That the demand for a Supplementary Grant of a sum not exceeding Rs. 7,55,60,000 in respect of Working Expenses—Repairs and Maintenance be reduced by Rs. 100/-."

[Continued method of employing casual labourers for two to eight years without providing authorised pay and allowances to them. (2).]

"That the demand for a Supplementary Grant of a sum not exceeding Rs. 5,11,84,000 in respect of Working Expenses—Operating Staff be reduced by Rs. 100/-."

[Need to grant adequate to leave reserve and 12 hours duty to running staff

as per the Report of the Wanchoo Committee. (3)].

"That the demand for a Supplementary Grant of a sum not exceeding Rs. 5,11,84,000 in respect of Working Expenses—Operating Staff be reduced by Rs. 100/-."

[Inordinate delay caused to reinstate a large number of employees connected with the 19th September, 1968 strike. (4)].

**SHRI NAMBIAR :** Sir, unfortunately for us the Railway Minister, Dr. Ram Subhag Singh, did not give a satisfactory reply yesterday to the discussion on the Demands of the Railways. He is a very pleasant Minister and he has taken charge of the railways with all the weight that he commands. We are very grateful to him for the approach which he makes, but as I have stated previously he is not advised properly by the Railway Board in these matters, particularly on the question of staff.

He stated yesterday that the railwaymen connected with the 19th September strike would be leniently dealt with as per the circular that is issued or is likely to be issued. Whatever be the circular or the tone of the circular that may be issued by the Home Ministry, being at the head of such a big industrial undertaking employing 14 lakhs of workers, he himself has to deal with his staff in a manner that will create confidence between the staff and himself. That alone will improve the conditions on the Railways.

As I have previously pointed out, there are about 3,500 railwaymen who are under suspension or were removed from service for various reasons. Temporary men who were paid off a month's salary, are not yet taken back. Cases which are pending in courts have not been withdrawn. Cases which are pending in the department have not yet been dropped and taken back. Therefore I submit once again that he should still more leniently look into the matter and see that all these men come back as early as possible.

My experience shows that he gives a sympathetic answer here but when we go and discuss the matter with the general

\* Moved with the recommendation of the President.